NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 51/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company Under Section		State Bank of India -Vs- Andaman Sea Foods Pvt.Ltd. 7 IBC		
1,	Poonary K	lesward, Adu.	Applicant	Seewans -
2.	Neha Nega for India	MAW, LLP		(12/18
	Predeet	les som		
	fa	of DE	R	1.2.18

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing for the Corporate Debtor prays for time for filing reply. Prayer is allowed. Reply be filed within seven days with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List on 22.02.2018.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)